

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-20/2001(pt.)/2219/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Darak Ullah,  
Presiding Officer, MACT No. 2,  
Kamrup(M), Guwahati.

Dated Guwahati, the <sup>th</sup> 12 March, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT2K/1296/24 Dated 11.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **three days casual leave on 14.03.2024, 15.03.2024 and 16.03.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 13.03.2024 till the morning of 17.03.2024**, has been granted. The Presiding Officer/Member, MACT No. 1, Kamrup (M), in his absence, the Presiding Officer/Member, MACT No. 3, Kamrup(M), in his absence, the District & Sessions Judge, Kamrup (M), and in his absence, the next senior most Judicial Officer available at the station would be in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-20/2001(pt.)/2220-2223/A, dated , 12-03-2024**

Copy to:

1. The Presiding Officer/Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Presiding Officer/Member, MACT No. 3, Kamrup(M), Guwahati.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**